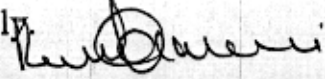


**OFFICE OF THE DISTRICT AND SESSIONS JUDGE, GURDASPUR.**

**OFFICE ORDER**

Keeping in view inconvenience which may be caused to the candidates appearing for the test of Stenographers Grade-III on Adhoc basis on 27.09.2021, on account of Bharat Band call given by Kishan Unions, the test already scheduled for said date now shall be conducted on 29.09.2021.

All concerned be informed accordingly.



(Ramesh Kumari)  
UID No. PB0039,  
District and Sessions Judge,  
Gurdaspur.

Endst. No. 15900-905/E9 dated 24.09.2021

Copy forwarded in continuation to this office Public Notice bearing endorsement No 13787-92/E9 dated 01.09.2021, to :-

1. All the District and Sessions Judge, in the State of Punjab.
2. All the Judicial Officers of this Sessions Division for getting the same displayed on the notice board of their respective court, for information of the General Public.
3. The District Employment Generation and Training Officer, District Employment Exchange, Gurdaspur, Employment Officers of Employment Exchange at Batala.
4. Daftri of this office with the directions to display this notice on the notice board of this Court/Office.
5. System Officer of this office to upload the same on the official website of this office.
6. English Clerk to ensure that all the candidates have been informed telephonically.



(Ramesh Kumari)  
UID No. PB0039,  
District and Sessions Judge,  
Gurdaspur.